NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/113 & 114/CAA/2017

NAME OF THE TRANSFEROR

: SHITAL DEALERS PVT LTD

NAME OF THE TRANSFERRE

: SRI VIJAYAA LAMINATES PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

C. V. no HAN KMAR

Courses for Petitives

Cult

ORDER

Counsel for Petitioner present and submitted that O.L. report is awaiting and prayed for time. At request, time is enlarged. Put up on 09.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk